

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 567  
ANSWERED ON 06<sup>th</sup> February, 2025**

**QUALITY IN ROAD CONSTRUCTION**

**567. Shri Arvind Dharmapuri:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government disqualifies, penalizes or bars construction companies or contractors under any circumstances, including for substandard work or delays in project completion, if so, the details thereof;**
- (b) whether there are provisions or instances for disqualifying construction companies or contractors solely based on the filing of FIRs against them or their companies, if so, the details thereof;**
- (c) the details on the number of such construction companies or contractors disqualified in the past three years and actions taken against them; and**
- (d) the details of contracts canceled due to poor performance, non-completion or timeline overrun?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) Various steps are taken by the Government to monitor and check the construction quality and progress of work of National Highways (NHs). All NHs are constructed as per quality standards specified by the Government and Indian Roads Congress (IRC)**

**specifications. The sub- standard works found, if any, are got removed and re-laid as per specifications. This is ensured by appointment of consultants as Authority's Engineer/ Independent Engineer for day-to-day supervision for implementation of quality assurance/control as specified in contract/ concession agreement.**

**Projects sometimes get delayed due to various reasons, namely delay in land acquisition, utility shifting, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, non-availability of soil/aggregates, geographical constraints & soil conditions, poor performance of contractors, arbitration/contractual disputes with contractors, inadequate cash flow by the contracting agency, etc.**

**Government holds regular review meetings at various levels with State Governments, executing agencies (such as National Highways Authority of India, National Highways & Infrastructure Development Corporation Limited, Border Roads Organisation, Public Works Departments/ Road Construction Departments/ Corporations of State Governments/ Union Territories, etc.) and concessionaires/contractors to ensure taking up of corrective actions and completion of projects within stipulated time.**

**In case of any defaults such as for substandard work or delays in project completion, actions against Contractors/ Concessionaires are taken as per the provisions of the Contract/ Concession agreement, such as termination of contract agreement, levying of penalties/**

**liquidated damages, debarment/ blacklisting, declaring as non-performers etc.**

**However, project-wise details of action taken against Contractors/ Concessionaires due to substandard works, poor performance of Contractors, non-completion or timeline overrun (wherever applicable) during the last three financial years and current year is annexed.**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 567 ANSWERED ON 06TH FEBRUARY, 2025 ASKED BY SHRI ARVIND DHARMAPURI REGARDING QUALITY IN ROAD CONSTRUCTION**

**Project-wise details of action taken against Contractors/ Concessionaires due to substandard works, poor performance of Contractors, non-completion or timeline overrun (wherever applicable) during the last three financial years and current year:**

Name of the State	S. No.	Name of the project where contractors have been disqualified for substandard work/delay in completion	NH No.	Length (in Km)	Cost (Cr.)	Details of Issues on part of the Contractor	Action taken by Executing Agency for substandard works/ delays by Contractor
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj– Potin section of NH713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	13	-	46	Collapse of RE wall	Penalty imposed on Contractor.
Chhattisgarh	2	Periodical renewal work in Km. 14.200 to 25.530 & Km. 31.540 to 55.700 Total length = 35.480 km. NH-30 Jagdalpur-Sukma-Konta Road.	30	35.48	16.050	Due to slow progress by EPC Contractor.	Contract Terminated and BG encashment process initiated.
	3	Construction Of 2-Lane ROB At L/C No.AB-27 (Belbahara ROB) On Manendragarh To Ambikapur Section Of NH-43 (Old NH-78) At NH Km 264.000 & Railway Chainage 937/14-15 Between Udalkachar-Boridand Stations In The State Of Chhattisgarh	43	-	79.19	ROB work not started by Contractor.	Termination of Agreement initiated.

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	4	Improvement of Crust & Strengthening work of Raipur-Durg 4-lane section from km. 281.000 to 307.000 in the State of Chhattisgarh.	53	20.40	53.04	Work not started by Contractor.	Agreement Terminated on 09.11.2021 and Bank Guarantee encashed.
	5	Rehabilitation & Upgradation of 2-Lane with paved shoulder in Km 3.800 to 90.460 of Raigarh-Sarangarh-Saraipali section.	153	81.00	496.02	Slow progress by Contractor.	Agreement Terminated on 29.08.2022.
<b>Madhya Pradesh</b>	6	Construction of Standalone Toll Plaza at Km 24/200 Sagar-Khurai-Bina section of NH 26A on EPC	26A	NA	8.36	Delay in Starting of Work by Contractor	Bank Guarantee of Performance Security forfeited. Contractor Blacklisted for 1 year.
<b>Karnataka</b>	7	Hospet-Bellary -Karnataka / AP Border from Km.280.080 to Km.375.450 of NH-67 in EPC mode	63 (New NH-67)	95.37	870	Slow progress. Only 48.25% progress after 4 years of scheduled completion date.	Contract Agreement Terminated on 17.03.2023 and new Contractor for balance works engaged.
<b>Odisha</b>	8	Construction of 6-lane Flyover at km.5.680 of Chandikhole – Jagatpur– Bhubaneswar Section from km.414.000 to km.419.000 and from km.0.000 to km.62.000 of NH-5 in the State of Odisha under NHDP Phase-V on EPC Mode.	16	0.480 Km.	23.86 Cr.	Poor mobilization of manpower and slow progress.	Contract terminated.

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Uttar Pradesh	9	Four laning of Rampur-Kathgodam section of NH-87 from km. 0.000 to km. 43.446 (Package-I) in the State of Uttar Pradesh under NHDP Phase-III on Hybrid Annuity Mode:-	NH 09	43.446	738	Delay in Completion of project & punch list items	Damages amounting to Rs. 27.60 Cr. imposed.
	10	4L of Haridwar-Nagina section from km. 0.00 to km. 71.614 of NH-74	NH 74	66.916	1659.12	Negligence in structural work.	Penalty of Rs. 0.75 Cr. imposed.
Uttarakhand	11	Four Laning of Rampur-Kathgodam section of NH-87 from km 43.446 to km 93.226 (Package-II) in the State of Uttarakhand under NHDP Phase-III on Hybrid Annuity Mode:-	NH 09 & 109	49.78	561	Delay in Completion of project	Damages of Rs. 2.24 Cr imposed.
	12	Four laning of Kashipur-Sitarganj section of NH-74 from km 175.000 to km 252.200 in the State of Uttarakhand and Uttar Pradesh under NHDP Phase-IV on DBFOT (Toll) Basis-	NH 09 & 309	77.2	605.85	Delay in Completion of project	Damages of Rs. 0.31Cr. imposed.
	13	Construction of Two Laning with Paved Shoulder of Khatima bypass of Sitarganj to Tanakpur including Khatima Bypass on NH-125 from Km. 24+720 Km. 32+975 in the State of Uttarakhand under NHDP Phase-IV on EPC Mode:-	NH 09	8.255	36.78	Delay in Completion of project	Damages of an amount of Rs. 3.67 Cr. imposed.

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Haryana	14	Flyover and Underpass at Hero Honda Chowk	48	1.4	138.07	Spalling of concrete chunk from deck slab	Due to insolvency of the Contractor, NHAI terminated the Contract and assigned the work of maintenance to another agency at risk and cost of the original contractor. In May, 2024, certain portion of deck slab had spalled. An expert committee was formed to look into the reasons for the aforesaid spalling of concrete. NHAI has initiated actions for appointing specialized agency for suggesting remedial measures.
Meghalaya	15	Four Laning of Jorabat – Shillong (Barapani) Section of NH - 40 from Km 0.000 to Km 61.800 in the State of Assam and Meghalaya on DBFOT pattern under SARD P-NE on BOT (Annuity)	6	61.80	536	Improper Maintenance by Concessioner	Rs. 3.86 Cr deducted from Annuity Payment.
	16	Improvement/Widening to 2-Lane with Paved Shoulder from (design Km 10.670 to Km 37.550) between Shillong-Dawki (Pkg-II) on NH-40 (New NH-206),	206	26.55	525.68	Poor performance by the contractor.	The Contract was terminated in the year 2023-24 and performance security encashed.
Telangana	17	Construction of 6 Lane Access Controlled Greenfield Highway section of NH-150C from KN/TS border (Start from Raichur Gadwal road) (Design Ch. Km. 202.900) to Julekal village (Design Ch. Km. 242.200) (length 39.300) as part of Solapur – Kurnool –Chennai Economic Corridor on HAM under Bharatmala Pariyojana in the state of Telangana (Package-I)	150 C	39.3	779.5	Delay in achievement of project Milestones – I & III by the Concessionaire.	Damages imposed amounting to Rs.5,98,65,600/-.

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Rajasthan	18	Darah-Jhalawar-Teendhar Section of NH-52	52	48.88	1123	Inordinate delays in project completion	Damages imposed amounting to Rs. 11.88 Cr.
	19	Gulabpura-Uniyara Section of 148D	148 D	203.977	597	Inordinate delays in project completion	Damages imposed amounting to Rs. 5.97 Cr.
	20	Delhi Vadodara Expressway NE-4 <b>Pkg.06</b>	NE-4	31.16	931	Poor riding quality.	Penalty of Rs. 50 Lakh imposed on each Contractor.
	21	Delhi Vadodara Expressway NE-4 <b>Pkg.07</b>	NE-4	31.26	946		
	22	Delhi Vadodara Expressway NE-4 <b>Pkg.08</b>	NE-4	33.05	880.11		
	23	Delhi Vadodara Expressway NE-4 <b>Pkg.09</b>	NE-4	45.64	1258.11		
	24	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	754 A-New 754 K-Old	35	504.89	Failure of the Nose Structure while launching of 83 mtr. Single span truss bridge at Ch. 70+354	Penalty of Rs. 1 Cr. imposed on Contractor.
	25	Rehabilitation and upgradation to 4 Lane with paved shoulders configuration of Ras-Beawar Section (km 0.00 to Km 30.050) of NH-158 in the State of Rajasthan under Green National Highways Corridor Project (GNHCP) with the loan assistance of world Bank on EPC mode Pkg-1.	158	30.05	319.1	Inordinate delay in project completion	Contract terminated on 11.07.2024.
	26	Construction of 2 lane ROB and its approaches in lieu of existing level crossing (LC No. C-61) at km 165/550 on NH-89 in the State of Rajasthan on EPC mode.	89	1	25.74	Inordinate delay in project completion	Contract terminated on 09.02.2023
	27	Work of construction of proposed 2-lane ROB and its approaches in lieu of existing Level Crossing no. C-64 at km 172.990 on Jodhpur Ajmer road NH-65 in District Nagaur in the State of Rajasthan.	65	1.173	29.23	Inordinate delay in project completion	Liquidity damages imposed



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West Bengal	28	Rehabilitation and up-gradation to 4-laning of NH-31D from Km 113.200 to Km 154.854 (Pkg-IIA), Falakata –Salsalabari Section in the State of West Bengal on EPC Basis	New NH-27 (Old NH-31D)	41.654	1030	Slow progress.	Contract terminated.
Maharashtra	29	Rehabilitation and upgradation & NH-66 (Earstwhile NH-17) form Km. 241/300 to 281/300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	66	39.24	1101.58	Slow Progress/ Delay in achieving Targets by Contractor	Delay damages recovered from Contractor after Harmonious Substitution.
	30	Rehabilitation and upgradation & NH-66 (Earstwhile NH-17) form Km.281/300 to 332/200 (Kante to Waked Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	66	49.15	1230.02	Slow Progress/ Delay in achieving Targets by Contractor	Delay damages recovered from Contractor after Harmonious Substitution.
	31	Rehabilitation and upgradation & NH-66 (Earstwhile NH-17) form Km. 241/300 to 281/300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	66	39.24	1101.58	Slow Progress/ Delay in achieving Targets by Contractor	Delay damages recovered from Contractor after Harmonious Substitution.
	32	Rehabilitation and upgradation & NH-66 (Earstwhile NH-17) form Km.281/300 to 332/200 (Kante to Waked Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	66	49.15	1230.02	Slow Progress/ Delay in achieving Targets by Contractor	Delay damages recovered from Contractor after Harmonious Substitution.

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	33	Rehabitation and upgradation & NH-66 (Earstwhile NH-17) from Km. 241/300 to 281/300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	66	39.24	1101.58	Very slow progress of work by contractor.	Process of levying Liquidated Damages and Encashment of BG for Performance Guarantee initiated.
Maharashtra	34	Up-gradation to Four Lane with Paved Shoulder configuration of the highway starting from existing km 88.400 (Savali Vihir) to km 163.400 (Start of Ahilyanagar Bypass) section of NH-160 in the State of Maharashtra under Bharatmala Pariyojana on EPC Mode. EPC Contractor:- M/s Rudraanee Infrastructure and Manish Construction (JV).	160	75	418.2	Various default such as slow progress of work, non-maintenance of existing project stretch, non-achievement of required physical progress etc.	Contract Agreement Terminated and Bank guarantee encashed.
	35	Up-gradation to Four Lane with Paved Shoulder configuration of the highway starting from existing km 88.400 (Savali Vihir) to km 163.400 (Start of Ahilyanagar Bypass) section of NH-160 in the State of Maharashtra under Bharatmala Pariyojana on EPC Mode. Contractor M/s SDP	160	75	313.21	Delays in Construction of Project due to NGT matter	Matter in CCIE for Termination of Contract / Foreclosure on Mutual consent.
	36	Four laning of Panvel - Indapur Section of NH-17 From km 0.000 to km 84.000 in the State of Maharashtra under NHDP Phase III on BOT basis	66	84.6	943	Delay by the Contractor,	Contract was terminated on 17.11.2021.
	37	4-laning of Ausa-Chakur section of NH-361	361	58.510	848.63	Slow Progress.	Delay damages amounting to Rs. 8.49 Cr. recovered from Contractor after Harmonious Substitution

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	38	4-laning of Chakur Loha section of NH-362	361	73.345	1000.10	Slow Progress.	Delay damages amounting to Rs. 10 Cr. recovered from Contractor after Harmonious Substitution
	39	4-laning of Loha Waranga section of NH-363	361	56.569	1073.10	Slow Progress.	Delay damages amounting to Rs. 10.73 Cr. recovered from Contractor after Harmonious Substitution
	40	4-laning of Waranga Mahagaon section of NH-364	361	66.880	1071.00	Slow Progress.	Delay damages amounting to Rs. 2.33 Cr. recovered from Contractor after Harmonious Substitution
Uttar Pradesh	41	Varanasi Ring Road (Pkg-II) connecting Sandaha Village (km 11.70 / NH-29) with Revasa Village (km 818.80 / NH-2)	Ring Road Ph-II, Pkg-2	27.27	949	Delay in Completion of the Project	Penalty of Rs.94.9 Cr. imposed.
	42	Varanasi (km 12.010) to Birnon (Km 84.160) {Varanasi - Gorakhpur} Pkg-II.	NH-31	72.15	868.5	Delay in Completion of the Project	Penalty of Rs.46.47 Cr. has been imposed.
	43	Four Laning of Sultanpur to Varanasi NH-56 (PKG-I) [from Sultanpur (Km 134.700) to Jaunpur (Km 209.230)]	NH-731	74.53	986	Delay in Completion of the Project	The Contractor declared as Non-Performer and prohibited to participate in MoRTH bids, till the notified defects are satisfactorily cured.
	44	Four Laning of Sultanpur to Varanasi (NH-56 PKG-II) [from Jaunpur (Km 209.230) to Varanasi (Km 272.590)]	NH-31	63.36	806	Delay in Completion of the Project	

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	45	4-laning of Varanasi Gorakhpur section of NH-29 from Km 88.000 (Design Chainage 84.160) to Km 148.000 (Design Chainage 149.540) [Package-III from Village Birnon to Amila] in the state of Uttar Pradesh under NHDP Phase-IV on EPC Basis-	NH-29	65.18	840	Slow Progress/ Delay in Completion.	Liquidated Damages imposed For Delay
	46	4-laning of Varanasi Gorakhpur section of NH-29 from Km 148.000 (Design Chainage 149.540) to Km 208.300 (Design Chainage 215.160) [Package-IV from Village Birnon to Amila] in the state of Uttar Pradesh under NHDP Phase-IV on EPC Basis -	NH-29	65.62	1030	Slow Progress/ Delay in Completion.	Liquidated Damages imposed For Delay
	47	Improvement of Lucknow-Ayodhya Section of NH-28 (New NH-27) from existing km 8+000 to km 68+900 in the State of Uttar Pradesh on EPC Mode (Pkg-1)	NH-28 (New NH-27)	60.9	161	Substandard work of BC/DBM	Payment of sub-standard works withheld until rectification of defects by Contractor.
	48	Strengthening and Improvement of Lucknow Ayodhya section of NH-28 (New NH-27) from Km.68+900 to Km.121+600 on EPC Mode in the State of Uttar Pradesh (Pkg-2)	NH-28 (New NH-27)	50.7	136	Substandard work of BC/DBM	Payment of sub-standard works withheld until rectification of defects by Contractor.
	49	Construction of NH-24 4-lane bypass starting from Sitapur Road Km.479.500 of NH-24 and terminating at Kursi Road Km.17.600 of MDR-77C (bypass chainage from Km.64.900/ 64.38 to Km.79.516/79.000 total length 14.618 km) in the State of UP under NHDP Phase VII on EPC Mode. (3A)	Ring Road	14.618	292.07	Delay in execution	Liquidated Damages imposed For Delay
Kerala	50	Construction of pending works in Chalakkudy Underpass at Km. 295+942 and Overlay using BC in the pending locations in existing 4/6 lane of Thrissur to Edappally section of NH544 on DBFOT basis at Risk and Cost	544	64.94	58.04 Cr(Award cost)	Delay from 31.08.2023 to 26.09.2023 in cpletion of projects attributed to the Contractor.	Liquidated Damages of Rs.4,86,000/- imposed on the contractor .

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	51	Six laning of Vadakkancherry to Thrissur section of NH 544	544	28.355	617 Cr	Delay in completion of the project	Penalty of Rs. 1.91 Cr.imposed on the concessionaire.
	52	Six laning from Kappirikkad to Thalikulam section of NH - 66 (old NH 17) from Design Ch.335.850 (Ex.km 349.260) to Design Ch. 369.015 (Ex.km 382.300) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana	66	33.165	4,225.59Cr	Delay attributable to Concessionaire	Penalty imposed
	53	Six laning from Thalikulam to Kodungallur section of NH 66 (old NH 17) from Design Ch. 369.015 (Ex. km 382.300) to Design Chainage 397.750 (Ex.km411.850) in Kerala HAM under Bharatmala Pariyojana		28.84	4,302.06Cr		
	54	Six Laning of Kadambattukonam to Kazhakuttom of NH-66 (Old NH-47) on EPC Mode.		29.83	795Cr.	Short fall in desired progress as per Contract Agreement.	Intention to Terminate Notice issued to the EPC contractor on 15.01.2025.
Tamil Nadu	55	Six laning of Anandapuram-Pendurthi-Anakapalli section of NH-16 from Km.681.000 (Existing Km.681.000) to Km.731.780 (Existing Km.742.400) (Desing length = 50.78 km) in the State of Andhra Pradesh under BM on HAM	16	50.78	2527	Collapse of 2 girders (G1&G2) on A1-A2 abutment of flyover due to usage of multiple wooden blocks and improper supports for girders.	(i) The Concessionaire firm debarred for a period 3 months in participating NHA1 bids. (ii) Penalty of Rs.3 Crores imposed on concessionaire firm.
	56	Four laning of TamilNadu/AP Border to Nalagampalli village from Km 134.890 to Km 172.000 section of NH-4 under EPC mode in state of Andhra Pradesh	40 & 69	37.11	306	Due to poor performance and inadequate mobilization of required resources.	EPC Contract terminated on 11.08.2022 and new contractor engaged for execution of balance works.
	57	4-Laning of Mamallapuram to Mugaiyur section from Km 0.000 to Km 31.000	NH-332 A	31.000	1360.53	Delay in achieving Milestone - 02 (35% by 31.08.2024.)	Cure Period Notice issued to the Contractor

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	58	4-lane Bangalore to Chennai Expressway (Arakkonam to Kancheepuram) from Km 204.500 to Km 230. 000 (Phase III) Package-III	NE-7	25.500	1525.10	Inordinate delays in project completion.	Damages for Rs. 3.17 Lakh per day levied on concessionaire.
	59	6-Laning of Karaipettai - Walajahpet section from Km 71.015 to 107.091	NH-48	36.076	766.51	Failure to achieve completion targets by Contractor	As part of a Settlement Agreement, Rs.53.3 Crore withheld to cover the damages against failure to achieve targets.
Uttarkhand	60	Strengthening work from km. 13.00 to km. 24.00 and construction of damaged retaining wall from km. 18.00 to km. 44.00 with improvement of sinking portion in km 26.00 and protection of sliding zone at km. 38.00 on NH-123 (New NH-507) in the State of Uttarakhand under EPC mode	507	11.88	8.60	Delay of 107 days in completion of work	Liquidated damage amounting imposed on 07.10.2022
	61	Strengthening work from Km 10.000 to 25.000 and Km 48.000 to 77.100 of NH-309 B Under Annual Plan 2020-2021 on EPC mode in the State of Uttarakhand	309 B	44.100	24.55	Poor progress by the Contractor, Lapse in achieving milestones	Contract terminated on 20.06.2023
	62	Strengthening work from km 121.700 to km 129.450 (Champawat Aabadi portion), Km. 136.320 to km. 142.00 (Lohaghat Aabadi Portion), km. 197.150 to km. 202.00 (Pithoragarh Aabadi portion) on NH-125 (New NH-09) in the State of Uttarakhand under EPC mode	09	9.8	36.29	Delay of 52 days in completion of the work.	Liquidated damage imposed on 15.12.2023.

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	63	Additional work for construction of Landslide Protection Gallery, Slope Protection works including Cattle Fence, Restoration of Irrigation Channel and River Protection work at Barethi, from Km. 100.300 to Km. 101.000) of NH-34	NH-34	0.76	28.34	Delay in completion of the project.	LD recovered from EPC contractor.
Tripura	64	Rehabilitation and up-gradation of road from km 19.300 to km 31.300 (Total length: 12.000km) of Agartala-Khowai section on NH-108B to 2- lane with paved shoulder on EPC basis (Package-II)	108 B	12	67.00	Slow progress.	Project terminated on 18.07.2023 and liquidated imposed.
	65	Rehabilitation and up-gradation of road from Km 0.000 to Km 18.600 (Total Length: 18.600 Km) of Kumarghat -Kailashahar Section on NH 208 to two lane with paved shoulder in the state of Tripura on EPC basis	208	18.6	127.68	Slow progress	Liquidity damages imposed.
	66	Improvement and widening to two lane with paved Shoulder of road from Km 21.100 to Km 29.200 (Total length 8.100 Km) i.e. Kailashahar-Fultali Section of NH-208 (Package-I) in the state of Tripura on EPC mode.	208	8.1	62.25	Slow progress	Liquidity damages imposed.
	67	Improvement and widening to two lane with paved shoulder of road from Km 63.700 to Km 75.700 (Total length: 12.000 km) i.e. Bamanchara-Srirampur section of NH-208 in the state of Tripura on EPC basis. (Kailashahar-Khowai) (Package-IV)	208	12	84.48	Slow progress	Liquidity damages imposed.
Tripura	68	Rehabilitation and up-gradation of road from design Km 0.00 to Km 11.800 (Total Length: 11.800 Km) of Kailashahar-Kurti Bridge Section on NH 208A to two lane paved shoulder in the state of Tripura on EPC basis (Package-I)	208 A	11.8	84.9	Slow progress	Liquidity damages imposed.

Name of the State	S. No.	Name of the project where contractors have been disqualified for substandard work/delay in completion	NH No.	Length (in Km)	Cost (Cr.)	Details of Issues on part of the Contractor	Action taken by Executing Agency for substandard works/ delays by Contractor
	69	Kailashahar-Kurti Bridge section (Pkg-II)	208 A	13.450	208.74	Slow progress	Liquidity damages imposed.
	70	Kailashahar-Kurti Bridge section (Pkg-III)	208 A	11.210	174.43	Slow progress	EPC Contractor terminated on 21.07.2023 and New EPC Contractor appointed on 01.09.2024 for balance work.
	71	Kanchanpur-Vaghmun section (Pkg-III)	44A	20.248	345.36	Slow progress	Liquidity damages imposed.
	72	Vaghmun-Simlung section (Pkg-IV)	44A	18.280	354.79	Slow progress	Liquidity damages imposed. Termination of contract initiated.
	73	improvement / Widening to two laning with paved shoulder of Agartala-Udaipur Section from Km. 6.800 to Km. 55.000 of NH-44 in the State of Tripura under SARDP-NE Phase 'A' on EPC Basis	8	48.2	649	Delay in completion.	Liquidity damage imposed.
	74	Construction of RCC Bridge over river Gomati at Km. 49.800 and over River Muhuri at Km. 93.775 including approach road to the bridge on Agartala to Sabroom Road section of NH-08 (Old NH-44) in the State of Tripura on EPC basis	8	1.877	86.54	Delay in achieving project milestones.	Liquidity damages imposed.
	75	Improvement and Widening to two lanes with earthen/paved shoulder from Km 23 to Km 34.500 (11.5 Km) and overlay from Km 20.30 to Km 22.00 (1.7 Km) (Total Length = 13.2 Km) on Udaipur to Srimantapur section of newly declared NH-08 in the state of Tripura on EPC basis	8	13.2	195.95	Delay in achieving project milestones	Liquidity damages imposed.



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	76	Improvement and widening to two lanes with paved shoulders of Jolaibari-Belonia (From km 0.000 to Km 21.412) section of NH-108A in the State of Tripura on EPC mode	108 A	21.412	287.47	Delay in achieving project milestones	Liquidity damages imposed.
Assam	77	4-laning of NH-37A from Km 0.00 (Kaliabor Tiniali Road junction) to Km 17.300 (Dolabari road junction) including construction of New Brahmaputra Bridge on EPC basis in the State of Assam under Phase A of SARDP-NE	NH-715	17.30	811.28	Delay in completion.	Declared as Non Performer on 13.05.2022. Subsequently, Non performer status withdrawn on 23.01.2024 upon completion of project.
	78	Four Laning Jamugurihat to End of Biswanath Chariali By-pass From Km 182.000 to Km 208.000 of NH-52 in the State of Assam EPC basis	NH-15	26.00	520.01	Delay in completion.	Declared as Non Performer on 04.05.2022.
	79	Four laning of NH- 37 from End of Moran Bypass (km 562.525) to Bogibeel Junction near Lepekheta (Km 581.700) in the state of Assam under SARDP-NE, Phase 'A' on EPC mode	NH-2	19.18	330.30	Delay in completion.	Declared as Non Performer on 13.05.2022. Subsequently, Contract Terminated on 11.09.2023
	80	Four laning of Demow (534.800) to End of Moran bypass (Km 561.700) of NH-37 the state of Assam under SARDP-NE on Engineering, Procurement and Construction Mode	NH-2	26.90	385.57	Delay in completion	Declared as Non Performer on 27.04.2022. Subsequently, Contract Terminated on 30.05.2022.
UT of A&N	81	Construction of Major Bridge over Middle Strait Creek between Km. 106.590 to Km. 107.762 of NH-223 (New NH-4) connecting South Andaman and Baratang Islands in UT of A&N.	NH-04	1.963	170.4	Poor performance of Contractor	Contract Terminated and BG encashed.
	82	Rehabilitation and up-gradation of section from Km 242.000 to 298.000 of NH-223 (New NH-4). (Package-II)	NH-04	55.465	190.69	Inordinate Delay in completion of the Project.	Liquidated Damages of 10% of Contract Price imposed.

Name of the State	S. No.	Name of the project where contractors have been disqualified for substandard work/delay in completion	NH No.	Length (in Km)	Cost (Cr.)	Details of Issues on part of the Contractor	Action taken by Executing Agency for substandard works/ delays by Contractor
	83	Rehabilitation and up-gradation of sect. from Km 107.760-129.445,(Middle strait to Humphrey),Km 130.600 -138 (After Humphrey-Kadamtala) & Km155.00 -181.0 (End of Jarwa-Rangat) (Package-III)	NH-04	54.710	248.27	Inordinate Delay in completion of the Project.	Project Foreclosed.
	84	Rehabilitation and up-gradation of section from Km 206.00 to Km 239.425 (Nimbutala to Austin Creek) of NH-223 (New NH-4) (Package-IV).	NH-04	33.405	148.60	Inordinate Delay in completion of the Project.	Liquidated Damages of 10% of Contract Price imposed.
	85	Rehabilitation of section from Km 298.00 to Km 330.662 (Karala to Kalipur) of NH-04 to Intermediate lane with hard shoulder (Package-VIII)	NH-04	32.662	74.610	Inordinate Delay in completion of the Project.	Liquidated Damages of 10% of Contract Price imposed.
Sikkim	86	Singtam-Tarku	510	16	375.8	Fraudulent Practice	Terminated
	87	Ranipool-Pakyong	717 A	16.167	275.26	Poor Performance and inordinate delay	Terminated
	88	Ranipool-Pakyong (Balance work)	717 A	14.167	275.26	Poor Performance and inordinate delay	Terminated
	89	Special Protection and Rehabilitation of NH-10	10	1.25	133.39	Poor Performance and inordinate delay	Terminated
	90	PKG-IIC	NH-717 B	14.4	478.79	Poor Performance	Declared as Non-performer
	91	PKG-IIIA	NH-717 B	30	532.52	Poor Performance	Declared as Non-performer
Manipur	92	Widening to 2 (Two) Lane with Paved shoulder of Imphal to Jiribam section of NH-37 from Design Chainage 15.940 km to 33.120 Km (Total length=17.180 Km) (PKG-II) in the State of Manipur on Engineering, Procurement & Construction (EPC) mode-awarded to M/s CMM Infra projects Ltd.F. No. 1, 2/2, Khan Building, Old Palasia,Indore - 452001 (MP), (Terminated on 30.01.2025)	37	17.18	120.74	Continuous failure to meet project milestones and obligations.	Contract Terminated. Contractor also debarred for 2 years from MORT&H contracts.

Name of the State	S. No.	Name of the project where contractors have been disqualified for substandard work/delay in completion	NH No.	Length (in Km)	Cost (Cr.)	Details of Issues on part of the Contractor	Action taken by Executing Agency for substandard works/ delays by Contractor
Nagaland	93	4-laning of Dimapur-Kohima road from design Km 152.490 to Km 166.700 (Existing Km 156.000 to Km 172.900)in the state of Nagaland under SARDP-NE through an EPC Contract (PACKAGE-III) - M/s Gayatri projects Ltd.	29	14.21	384	Inordinate delay in projects completion	Contract Terminated on 01.06.2021
	94	Construction of two-Lane with hard Shoulders of Merangkong-Tamlu-Mon Road on EPC basis from Design Km 20.000 To Km 40.000 Design Length-20.00 Km (PKG-II) in the state Nagaland under SARDP-NE" PHASE-A	-	20	161.99	Slow progress of work and Non-achievement of Milestone	Contract Terminated on 07.03.2023
	95	Construction of Two Lane with hard Shoulder Merangkong-Tamlu-Mon Road on EPC basis from Design Km 63.800 to Km 86.835 (Existing Km 76.640 to Km 98.065) in the state of Nagaland under SARDP-NE (Pkg.-IV)	-	23.035	103.78	Slow progress of work, Non-achievement of Milestone	Contract Terminated on 14.03.2023.
	96	Construction of Two Lane with hard Shoulder Merangkong-Tamlu-Mon (Wakching Town Portion) Road on EPC basis from Design Km 59.00 to Km 72.450 in the state of Nagaland under SARDP-NE (Pkg.-V)	-	13.45	79	Slow progress of work, Non-achievement of Milestone	Contract Terminated on 07.03.2023
	97	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH- 29 from existing Km 98.38 (Near Chizami Village) to existing Km 120.367 (Nagaland/Manipur Border) (Design Km 97.70 to Km 117.20) Design Length 21.50 Km under Bharatmala Pariyojana on EPC mode (PKG-V)-	29	21.5	214.37	Slow progress of work and Non-achievement of Milestone	Contract was Terminated on 15.03.2023
	98	Construction of 2-laning with Hard shoulder of Peren-Dimapur section of NH-129A from Design Km 126.775 to Km 146.208 (Length – 19.433 Km) in the State of Nagaland on EPC mode (Package-II) under NH (O)-TSP	129-A	19.433	190.37	Slow Progress	Contract was Terminated on 07.03.2023

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	99	Construction of Two-Lane with hard shoulder Kohima-Jessami Road on NH-29 (Old NH-150) from existing Km 30.474 (Near Kidwema road Chakahabama) to existing Km 53.220 (Near Kikruma village) [Design km 29.6 to Design km 51.5] [Design length - 21.90 Km] in the state of Nagaland under Bharatmala Pariyojna on EPC Mode (Package -II)	29	21.9	202	Slow Progress	Contract was Terminated on 17.04.2023
	100	Construction of Two-Lane with hard shoulders of Changtongya-Longleng on EPC basis from existing Km 16.530 to Km 29.530 (Design Km.18+779 to Km. 33.428) in the State of Nagaland (Pkg.-II) under NH(O) Plan	702 (New)	14.649	128	Slow progress	Contract Terminated on 17.04.2023.
	101	Balance work of 4-laning of Dimapur-Kohima road from design Km 152.490 to Km 166.700 (Existing Km 156.000 to Km 172.900)in the state of Nagaland under SARDP-NE through an EPC Contract (PACKAGE-III) -M/s Oasis Projects Ltd.	29	14.21	111.19	Inordinate delay in project completion	Contract Terminated on 09.12.2023.
	102	Construction of two lane with paved shoulder of Kohima-Bypass Road connecting NH-39 (New NH-02), NH-150(New NH-02), NH-61(New NH-29) and NH-39 (New NH-02) from Design Km 32.000 to design Km 43.454 [Design Length – 11.454 Km] in the state of Nagaland Under SARDP-NE on EPC Mode - (Package IV)	Kohima Bypass	11.454	202.36	Inordinate delay in project completion	1. LD imposed on EPC Contractor 2. Contractor declared Non-Performer on 07.03.2023 for 6 months 3. Notice for intention to Terminate the Contract served to Contractor.
	103	Upgradation of existing road to 2-Lane with Paved Shoulder from Kohima to Mao from Km 185.540 to Km 211.709 (Design length – 26.249) of NH -39 (New NH – 02) under Bharatmala NH (O) –TSP in the state of Nagaland in EPC mode.	NH-02	26.794	315.63	Inordinate delay in project completion	1. LD imposed on EPC Contractor 2. Contract Terminated.

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